

FORM B
PUBLIC ANNOUNCEMENT

(Under Regulation 12 of the Insolvency and Bankruptcy Board of India (Liquidation Process) Regulations, 2016)

FOR THE ATTENTION OF THE STAKEHOLDERS OF O-ZONE NETWORKS PRIVATE LIMITED

S.N	PARTICULARS	DETAILS
1	Name of the corporate debtor	M/s O-ZONE NETWORKS PRIVATE LIMITED
2	Date of incorporation of corporate debtor	01/08/2007
3	Authority under which corporate debtor is incorporated / registered	Ministry of Corporate Affairs, Registrar of Companies (Roc)- Delhi
4	Corporate identity number / limited liability identification number of corporate debtor	U72300DL2007PTC166507
5	Address of the registered office and principal office (if any) of corporate debtor	91, Springboard, E-43/1, Okhla Industrial Area, Phase-2, New Delhi-110020
6	Date of closure of Insolvency Resolution Process	26.01.2021
7	Liquidation Commencement date of Corporate Debtor	27.01.2021 (By the order of Hon'ble NCLT, New Delhi Bench (Court III), in CP (IB)-1445 (ND) / 2019)
8	Name and Registration number of the Insolvency Professional acting as Liquidator	Shyam Arora Regn. No. IBBI/IPA-002/IP-N00546/2017-18/11703
9	Address and Email of the Liquidator, as registered with the Board	Shyam Arora 96, Aravali Apartment, Alaknanda, New Delhi-110019 E-mail : arora.shyaam@yahoo.com
10	Address and Email to be used for Correspondence with the Liquidator	Shyam Arora 96, Aravali Apartment, Alaknanda, New Delhi-110019 Email : ozoneliquidator@gmail.com
11	Last Date of Submission of Claims	26.02.2021

Notice is hereby given that the National Company Law Tribunal , New Delhi Bench (Court-III) has ordered the commencement of Liquidation process of **M/s O-ZONE NETWORKS PRIVATE LIMITED** ON 27.01.2021.

The Stakeholders of **M/s O-zone Networks (P) Ltd.** are hereby called upon to submit their claims with the proof on or before 26.02.2021 ,to the Liquidator at the address mentioned against item No.10.

The Financial creditors shall submit their claims with proof by electronic means only. All other creditors may submit their claims with the proof in person, by post or by electronic means.

Submission of false or misleading proof of claims shall attract penalties.

The prescribed forms may be downloaded from the following link
<http://ibbi.gov.in/downloadform.html>



Date : 28.01.2021
Place : New Delhi

(Shyam Arora)
Liquidator of Ozone Networks (P) Ltd
Regn.No. IBBI/IPA-002/IP-N00546/2017-18/11703